

**Most Urgent / Out-At-Once**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to **report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 am positively** for duty in National Lok Adalat scheduled to be held on **08.03.2025 (Second Saturday)** at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Ms. Kamini EC: 3357 Mob : 8595606920	Sr. PA in the Vacant Court ASJ (SC-RC), Central District, Tis Hazari Courts, Delhi.
2.	Ms Anjali EC- 64215182 Mob: 9253150426	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Sunil Kumar Pandey EC- 51404759 Mob- 7753998876	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Shubham Kumar Srivastav EC: 46187033 Mob: 8604874886	Sr.PA in the court of Ms. Ravinder Bedi, District Judge (Commercial Court)-12 , Central District, Tis Hazari Courts, Delhi.
5.	Sh. Yogesh Joshi EC : 36777474 Mob. No. 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Kali Yadav EC: 10646492 Mob:- 7838963675	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
7.	Sh. Deepak Kumar EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Anita Kumari EC : 3537/93923863 Mob:- 9911788917	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Sh. Pankaj Sanwal EC : 87417580 Mob: 8010387256	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
10.	Ms. Jyoti EC : 61574000 Mob: No. 9821615571	PA in the Court of Sh. Balwinder Singh ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
11.	Sh. Kuljeet Singh EC : 13557 Mob: 9811507851	PA in the court of Dr. Pankaj Sharma, PO MACT -02, Central District, Tis Hazari Courts, Delhi.

12.	Ms. Preeti EC : 37304818 Mob: 9899664372	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
13.	Sh. Vinod Singh Dosad, EC : 70503877 Mob: 9997096231	PA in the court of Sh. Aakash Sharma, Civil Judge-02, Central District, Tis Hazari Courts, Delhi.

Note:

1. All the Sr. Personal Assistants / Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

  
 (SANJAY GARG-I)  
 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
 DELHI

No. 12305-325 /Admn-I/P & T/HQs/2025 Dated, Delhi the 07 MAR 2025

**Copy forwarded for information and necessary action to:-**

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi ( alongwith applications of Ld. Officers)
3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.
4. The Personal Office of the undersigned.
5. The Officials concerned for necessary compliance.
6. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
7. The PRO/APRO, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.

  
 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
 DELHI